# GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ

#### LOK SABHA

### **UNSTARRED QUESTION NO. 408**

TO BE ANSWERED ON 17.11.2016

#### ONLINE TRANSFER OF FUNDS TO PANCHAYATS

## †**408.** SHRI NITYANAND RAI: SHRI VIRENDER KASHYAP:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of Gram Panchayats which have requested the centre for online transfer of funds to their respective accounts meant for development of Gram Panchayats;
- (b) whether any panchyats, are not interested in direct transfer of funds to them and if so, the details thereof, State-wise;
- (c) whether the Government proposes to transfer funds online during the current financial year; and
- (d) if so, the details thereof?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI PARSHOTTAM RUPALA)

- (a) & (b): Under the Fourteenth Finance Commission (FFC) award, grants are being devolved to Gram Panchayats through the State Governments from FY 2015-16 onwards. The Ministry of Panchayati Raj has not received any request from the Gram Panchayats for online transfer of funds to their respective accounts.
- (c) & (d): Grants under the FFC award are transferred by the Ministry of Finance to the State Governments by electronic mode for onward distribution to Gram Panchayats. Further, 20 States have certified that FFC grants are electronically transferred to Panchayats.

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